

Chief Judicial Magistrate
IN THE COURT OF Sri Kapil Kumar Tyagi
Chief Judicial Magistrate
Criminal Cause List Dated 22-09-2021

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>Arguments</u>				
1	Criminal Case	49/2019	Chandra Prakash Gupta Vs Mahesh Singh	Bijendra Singh Dhami
2	Misc Criminal Case	47/2021	DEEPA AIRY Vs GOVIND SINGH AIRY	Mohan Chandra Bhatt
3	Criminal Case	1155/2021	Girish Joshi Vs Monu Pal	Pradeep Pathak
4	Criminal Case	1181/2021	Abhishek Joshi Vs Lal Singh Dhami	Alok Chaudhary
<u>Defence Evidence</u>				
5	Workmen Compensation	11/2019	Dhana Devi And Others Vs Dlip Singh Adhikari	Mohan Chandra Chausali Naveen Chandra Kothari
<u>313 Cr.P.C.</u>				
6	Criminal Case	1598/2018	Jyoti Sahini Vs Rajendra Prasaad	Manoj Joshi Rajesh Tiwari
7	Criminal Case	399/2019	Rahim Kureshi Vs Ganesh Ram	Kailash Chandra Pant
8	Criminal Case	749/2019	State Government Vs Girish Singh Alias Deepu	Ritesh Verma A.P.O Govind Singh Dhami
<u>Procecutio Evidence</u>				
9	Criminal Case	1865/2018	State Government Vs Lalit Singh Mahar	Ritesh Verma A.P.O
10	Criminal Case	58/2019	State Government Vs Vinod Kumar	Ritesh Verma A.P.O Deoki Nandan Bhatt

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11	Criminal Case	109/2019	State Government Vs Harioam Singh And Others	Ritesh Verma A.P.O Govind Singh Dhami
<u>Charge</u>				
12	Criminal Case	1033/2019	State Government Vs Manoj Kumar	Ritesh Verma A.P.O
<u>Written Statement</u>				
13	Workmen Compensation	26/2018	Devki Devi And Others Vs Ranjeet Singh Karki And Others	Mohan Chandra Bhatt 1 Ramesh Chandra Kapri
<u>Plantiff Evidence</u>				
14	Criminal Case	825/2018	State Government Vs Sunil Kumar	Ritesh Verma A.P.O Kailash Chandra Pant
<u>Further Order</u>				
15	Criminal Case	1083/2019	State Government Vs Teeka Ram Lohiya	Ritesh Verma A.P.O Kailash Chandra Pant
16	Misc Criminal Case	54/2021	Disha Vs Shudhanshu Mehta	Kailash Chandra Pant
<u>Objection/Disposal</u>				
17	Misc Criminal Case	52/2021	Pushpa Devi Vs Basant Singh Adhikari	K.C. Pant
<u>Remaining Evedence</u>				
18	Criminal Case	750/2019	State Government Vs Pushkar Singh And Others	Ritesh Verma A.P.O Ajay Bohra
<u>Appereance</u>				
19	Criminal Case	144/2019	State Government Vs Rohit Singh	Ritesh Verma A.P.O Alok Chaudhary

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20	Criminal Case	187/2020	Govind Prasad Vs Dinesh Lal Verma	Prakash Chandra Patni
21	Criminal Case	1975/2020	Basant Ballabh Joshi Vs Vinay Kumar Chaubey	Kailash Chandra Pant
22	Criminal Case	681/2021	State Government Vs Balwant Singh	Ritesh Verma A.P.O
23	Criminal Case	687/2021	State Government Vs MAHENDRA SINGH	Ritesh Verma A.P.O
<u>Evidence</u>				
24	Criminal Case	1516/2017	Excise Inspector Vs Amit Kumar and other	Ritesh Verma A.P.O Prakash Chandra Patni
25	Criminal Case	1866/2018	State Government Vs Mukesh Bhatt And Others	Ritesh Verma A.P.O
26	Criminal Case	5/2019	State Government Vs Manoj Mehta and Others	Ritesh Verma A.P.O Govind Singh Dhami
27	Criminal Case	963/2019	State Government Vs Sagar Kumar	Ritesh Verma A.P.O Kailash Chandra Pant
<u>Copying</u>				
28	Criminal Case	217/2021	State Government Vs Ganesh Singh Dhami	Ritesh Verma A.P.O Naveen Chandra Kothari
29	Criminal Case	999/2021	State Government Vs JAGAT SINGH AND OTHERS	APO